
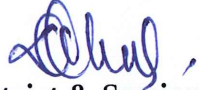


SCHEDULE
Format for Statistical Data
(See Rule 3)

Sl.No.	Name of the Court	No. of Cases Pending (On the 1 st Day of Month of July 2024)	No. of Cases instituted (During the month as per Column 3)	Total Cases pending in the Court (On the last day of the month as per Column 3)	No. of Cases Disposed (during the month as per Column 3)	Average No. of days taken to decide the case
1	Court of the Additional Sessions Judge-I, Gumla.	NIL	NIL	NIL	NIL	Not Applicable
2	Court of the A.C.J.M, Gumla.	NIL	NIL	NIL	NIL	Not Applicable

Checked & Verified,


Head Clerk, I/c,
Gumla
01/08/24


Principal District & Sessions Judge,
Gumla.
01.08.24